

20,153 Sub-centres, 3,652 Primary Health centres, 244 Community Health centres and 907 Rural Family Welfare centres have been established in Uttar Pradesh to provide primary health care services including anti natal, natal and post natal care.

(b) The target under Minimum Needs Programme for the State Government is to set up 15 PHCs and 17 CHCs during 1993-94.

(c) and (d) Under the VIth India Population Project (IPP-VI), the construction of 159 Sub-centres is being funded with World Bank assistance in Uttar Pradesh.

[English]

Child Welfare Centres in H.P.

2330. MAJ. D.D. KHANORIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Child Welfare centres opened in the tribal areas of Himachal Pradesh during the last two years;

(b) the number of more such centres that are likely to be opened during the Eighth Five Year Plan; and

(c) the arrangements made in the Primary Health centres to protect the infants contacting new disease?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c) Infants are protected against vaccine preventable diseases implemented through Primary Health centres, Sub-centres and Integrated Child Development Services.

However, Government has not set up any separate centres called Child Welfare centres in the tribal areas of the State.

Internship Training in Homoeopathic Dispensaries

2331. DR. LAL BAHADUR RAWAL:
SHRI ROSHAN LAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the proposal to allow BHMS students to undertake internship training in CGHS Homoeopathic dispensaries has been recommended and approved and its implementation is being delayed;

(b) if so, the reasons for the delay; and

(c) the steps taken for early implementation of the decision?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c) The proposal to allow internship in CGHS Homoeopathic dispensaries is under consideration of the Government.

Manufacture of Sub-Standard Drugs

2332. SHRI MOHAN RAWALE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of companies booked under the Drugs and Cosmetics Act for manufacture of sub-standard drugs during each of the last three years; and

(b) the action taken against the manufacturers and sellers of sub-standard drugs?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) As per information available, 560 cases were registered against the alleged offenders under the Drugs and Cosmetics Act during the last three years as follows:

Year	No. of cases registered
1990	184
1991	218
1992	158
Total	560

(b) Besides launching prosecution, the State Drug Control Authorities also take administrative action by way of suspension or cancellation of the licences and seizure and/or withdrawal of concerned batches of drug from the market.

Agreement with Foreign Countries for Supply of Natural Gas

2333. SHRI SYED SHAHABUDDIN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have signed agreements with various countries for supply of natural gas;

(b) if so, the salient particulars of the agreements entered into;

(c) whether there has been any import of LNG and LPG during the last few years; and

(d) if so, the quantities imported during 1992-93 and the first two quarters of 1993-94?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b) A Memorandum of Understanding has been signed with the Sultanate of Oman and another with the Islamic Republic of Iran which among other things cover the possibility of importing natural gas, through commissioning of pre-feasibility studies.

(c) and (d) No LNG has been imported so far. The import of LPG is as under :-

1992-93	: 3,28,000 MT*
April-Sep. 1993	: 1,78,000 MT*

* Provisional

Overseas Operations of ONGC

2334. SHRI R. SURENDER REDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil and Natural Gas Commission has any proposals to increase its overseas activities and operations;

(b) if so, the details of the objectives to be achieved thereby;

(c) whether in this connection ONGC Videsh has signed or propose to sign a Memorandum of Understanding with several foreign gas companies; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Yes, Sir.